

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.218 of 1996

Date of Order : 20.8.1997

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Dr.B.C.Sarma, Administrative Member.

BISHNU KANTA DHA

vs.

UNION OF INDIA & ORS.

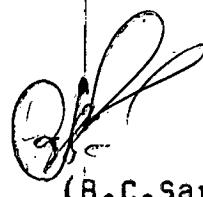
For the applicant : None

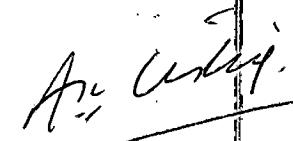
For the respondents: Mrs.Kanika Banerjee, counsel.

ORDER

None appears on behalf of the applicant. The order sheet reveals that none appeared on behalf of the applicant on the last two occasions also. In such circumstances, the matter is dismissed for default.

2. No order is passed as to costs.


(B.C.Sarma)
Administrative Member


(A.K.Chatterjee)
Vice-Chairman